NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 95/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 2 0.08.2016

NAME OF THE PARTIES: Mr. Aditya Khanna

V/s. M/s. Ambika Zugkraft Park Systems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Chimagee Ghag Advocate Chyling

Adv for Respondents

Heena shan Advocate

Adv for Petition

<u>Order</u>

C.P. No. 95/397-398/CLB/MAH/2011

- 1. Ld. Counsels respectively from the side of Respondent and Petitioner are present.
- It has been informed that an amended C.P. was filed by the Petitioner. Ld. Counsel for the Respondent has informed that a reply to the said amended petition shall be filed today and a copy shall be served to a Petitioner.
- 3. Considering the above position, now the matter is posted for hearing on 05.10.2016. The next date of hearing is duly communicated to both the sides.

sd/-

Dated: 29.08.2016 Shri M.K. Shrawat Member (Judicial)